GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †330 TO BE ANSWERED ON 04.02.2020

Welfare Schemes in Jharkhand

†330. SHRIMATI ANNPURNA DEVI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the schemes of the Ministry which have been implemented in Jharkhand;
- (b) the amount allotted/disbursed for the said schemes during the last three years, scheme-wise; and
- (c) the reasons for not allotting and releasing the amount for the said schemes and the reaction of the Government thereto?

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (c): A list of schemes being implemented by the Ministry of Social Justice and Empowerment in Jharkhand, funds disbursed for implementation in Jharkhand under these Schemes during the last three years and reasons in case of non-release of funds, is attached as **Annexure**.

File No.No.37-1/2020-Cdn.

Annexure

Statement referred to in reply to Part (a) to (c) of Lok Sabha UnstarredQuestion No. 330 for 04.02.2020

Major Schemes being implemented by the Ministry of Social Justice and Empowerment in Jharkhand, funds disbursed for implementation in Jharkhand under these Schemes during the last three years, and reasons in case of non-release of funds

(Rs. In Lakhs)

S.	Programme/Schemes		Year		
No		2016-17	2017-18	2018-19	
1.	Pre Matric Scholarship for Scheduled	0.00	0.0	00 1634.00	
	Castes (SCs) students	The State had	not submitted th		
		UC for Rs. 12.02 crore released		ed	
		during 2012-13			
2.	Post Matric Scholarship for Scheduled	2071.00	893.0	00 1723.00	
	Castes (SCs) students				
3.	Pradhan Mantri Adarsh Gram Yojana	0.00	0.0	520.00	
	(PMAGY)	No Central Assistance was due			
		for release			
4.	Strengthening of machinery for	84.53	183.7	0 316.56	
	Enforcement of Protection of Civil Right				
	Act 1955 and Prevention of Atrocities				
	Act, 1989				
5.	BabuJagjivan Ram ChhatrawasYojna for	No complete proposal was received from			
	Girls and Boys	Jharkhand			
6.	Assistance to Voluntary	No complete proposal was received from			
	Organisations/NGOs working for the	Jharkhand			
	welfare of Scheduled Castes (SCs)				
7.	Special Central Assistance to Scheduled	1099.54	845.00	2243.00	
	Castes Sub Plan (SCAtoSCSP)		0.0.00	22.5.00	
8.	Assistance to Scheduled Castes	No proposal was received from Jharkhand			
	Development Corporations (SCDCs)				
9.	National Scheduled Castes Finance and	39.10	728.59	44.46	
	Development Corporation	33.10	720.55	71.10	
10.	National SafaiKarmachari Finance and	262.50	499.95	99.90	
	Development Corporation	202.50	455.55	33.30	
11.	Venture Capital Funds for SCs	No proposal was received from Jharkhand			
12.	Credit Enhancement Guarantee Scheme	0.00	0.00	0.00	
	for SCs	0.00	0.00	0.00	
13.	Pre-Matric Scholarship for OBCs students	458.04	514.00	595.00	
14.	Post-Matric Scholarship for OBCs	2493.08	2956.86	2811.00	
	students	2793.00	2930.00	2011.00	
15.	Construction of Hostel for OBC Boys and	No complete proposal was received from			
13.	Girls	Jharkhand			
16.	National Backward Classes Development	147.02	784.98	38.59	
10.		147.02	704.90	36.39	
	Corporation				

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17.	Scheme of Assistance for Prevention of	3.9	0.00	0.00	
	Alcoholism and Substance (Drugs) Abuse		No proposal w	No proposal was received	
18.	National Action Plan for Drug Demand	Scheme was not operational		67.50	
	Reduction (NAPDDR)				
19.	Deendayal Disabled Rehabilitation	0.94	0.00	1.59	
	Scheme (DDRS)				

Note: Though State-wise allocation/release is not made under the Schemes of 'National Fellowship for Scheduled Castes (SCs)', 'Self Employment Scheme for Rehabilitation of Manual Scavengers', 'Top Class Education for Scheduled Castes (SCs)', 'Rashtriya Vayoshri Yojna', 'Assistance to Disabled Persons for purchase/Fitting of Aids and Appliances (ADIP) Scheme' and 'Scholarship schemes for Students with Disabilities', however, these benefit persons all from over the country, including Jharkhand.